

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

130. C.P.(IB)-689(MB)/2023

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **03.06.2024**

NAME OF THE PARTIES: Small Industries Development Bank of
India
V/s.
Ritu Randirsingh Patil

Appearance

For Applicant: Adv. Narendra Singh is present through VC.

SECTION 95(1) OF THE IBC, 2016

ORDER

Hearing Through: Virtually and Physical (Hybrid) Mode

List this matter on **08.07.2024**.

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)
//NSW//

Sd/-
LAKSHMI GURUNG
Member (Judicial)